

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 584 of 2020**

**IN THE MATTER OF:**

**Andhra Pradesh State Financial Corporation**

**...Appellant**

**Versus**

**Kalptaru Steel Rolling Mills Ltd. & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Gautam Singh, Advocate.**

**For Respondents: Mr. Anoop Prakash Awasthi, Advocate for R-1.  
Mr. P B A Srinivasan and Mr. Avinash Mohapatra,  
Advocates for R-2.**

**ORDER**  
**(Through Virtual Mode)**

**11.09.2020:** Learned counsel for the Appellant submits that on account of bad health he could not file rejoinder within the stipulated time. He seeks and is granted extension of time by one week.

Learned counsels of the parties may also file their short written submissions, not exceeding three pages, within one week.

Let the appeal be processed for hearing. List 'for hearing' on **30<sup>th</sup> September, 2020.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

**[Shreesha Merla]**  
**Member (Technical)**

*am/gc*